

Target set for Export of Garments

430. SHRI GOPINATH GAJAPATHI:
Will the Minister of TEXTILES be pleased to state:

(a) whether steps are being taken by Government to increase the export of garments;

(b) whether the target fixed for the export of garments during the Seventh Plan period has been achieved;

(c) if not, the reasons therefor;

(d) whether Government have any proposal to set higher target for the export of garments in Eighth Plan; and

(e) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

(d) and (e). Exports in the terminal year of VIIth plan is expected to be Rs. 3100 crores against a target of Rs. 2600 crores. Exports at the end of VIIIth plan are expected to reach Rs. 9,000/- crores.

Import of Looms by NTC

431. SHRI CHITTA BASU:
SHRI CHITTA MAHATA:

Will the Minister of TEXTILES be pleased to state:

(a) whether National Textile Corporation imported looms in 1987;

(b) if so, the countries from which such looms were imported and the cost thereof;

(c) whether the Government evaluated the workability of those imported looms;

(d) if so, the findings thereof;

(e) whether National Textile Corporation have further placed orders for the import of looms from Czechoslovakia, Switzerland and other countries; and

(f) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Yes, Sir. National Textile Corporation imported 200 STB shuttleless Looms from USSR at a cost of Rs. 5.2 crores, after Government's approval.

(c) and (d). The looms are working at 90% utilisation and their performance is found to be satisfactory.

(e) No, Sir.

(f) Does not arise.

Financial Assistance for Prevention of Ganga-Erosions in West Bengal

432. SHRI CHITTA BASU:
SHRI CHITTA MAHATA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have since received requests from Government of West Bengal for financial assistance to implement the master plan for the prevention of Ganga-erosion in some districts of West Bengal viz Murshidabad, Maldah and Nadia;

(b) the details of the master plan prepared by State Government with its financial implications; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). A revised scheme for protection of three vulnerable reaches totalling Rs. 19.15 crores has been received from State Government in January, 1990. After examination these may be considered for inclusion in the State's VIIIth Plan.

Thefts in FCI Godowns

433. SHRI RAM LAL RAHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of godowns of Food Corporation of India where thefts have taken place during 1989-90;

(b) the details of the loss suffered as a result thereof; and

(c) whether any action has been taken against persons found guilty and if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) 44.

(b) A Statement is given below.

(c) Yes, Sir. Suitable action has been initiated against the defaulters where investigations have been completed and responsibility fixed.

STATEMENT

<i>Commodity</i>	<i>Quantity (MT/Bags)</i>	<i>Value (Rs.)</i>
1	2	3
Wheat	17.00 (179)	40998.95
Rice	42.53 (461)	142332.25
Sugar	89.01 (891)	431740.40
Paddy	14.95 (230)	49657.00
Misc.	—	219203.75
		883932.35

Hike in Price of Essential Commodities

434. SHRI MADAN LAL KHURANA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether prices of daily essential consumer items like hydrogenerated vanaspati oils, tea, sugar, cereals etc. are reeketing skyhigh;

(b) if so, the reasons therefor;